

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**STARRED QUESTION NO.78**  
**TO BE ANSWERED ON DECEMBER 11, 2023**  
**BENEFICIARIES UNDER PM-SVANIDHI SCHEME**

**NO.78. SMT. PRIYANKA CHATURVEDI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether Government has any data regarding the number of beneficiaries under PM-SVANidhi Scheme for the last three years, if so, the details thereof, State-wise;
- (b) whether Government has any specific mechanism to identify the beneficiaries under the PM-SVANidhi Scheme, if so, the details thereof;
- (c) whether Government has any plans to increase the credit under the PM-SVANidhi Scheme, if so, the details thereof; and
- (d) the total amount disbursed to the beneficiaries under the PM-SVANidhi Scheme by Government in the last three years, year-wise?

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**  
**(SHRI HARDEEP SINGH PURI)**

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO. 78 DUE FOR ANSWER ON DECEMBER 11, 2023 REGARDING BENEFICIARIES UNDER PM-SVANIDHI SCHEME.**

(a): Yes, Sir. As on 5 December, 2023, 56.58 lakh street vendor beneficiaries have been disbursed loans under Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme since its inception. The State/UT-wise details of number of beneficiaries for last three years under the scheme are at **Annexure-I**.

(b): Yes, Sir. All Street Vendors engaged in vending in urban areas are eligible for benefit under PM SVANidhi Scheme, irrespective of the date on which they started vending. As per Scheme guidelines, eligible vendors are identified based on following criteria:

- i. Street vendors in possession of Certificate of Vending / Identity Card issued by Urban Local Bodies (ULBs);
- ii. The vendors, who have been identified in the survey but have not been issued Certificate of Vending / Identity Card;
- iii. Street Vendors, left out of the ULB led identification survey or who have started vending after completion of the survey, and have been issued Letter of Recommendation (LoR) to that effect by the ULB / Town Vending Committee (TVC); and
- iv. The vendors of surrounding development/ peri-urban / rural areas vending in the geographical limits of the ULBs and have been issued Letter of Recommendation (LoR) to that effect by the ULB / TVC.

(c): Under PM SVANidhi Scheme, a working capital loan upto ₹10,000 was introduced initially. Considering the requirement for enhanced loan, 2<sup>nd</sup> loan amount upto ₹20,000 w.e.f April 09, 2021, and 3<sup>rd</sup> loan upto ₹50,000 w.e.f. June 01, 2022 were introduced.

(d): The year-wise details of total amount disbursed to the beneficiaries under the PM- SVANidhi scheme for last three years are at **Annexure-II**.

ANNEXURE-I REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 78 TO BE ANSWERED ON DECEMBER 11, 2023

STATEMENT SHOWING STATE/UT-WISE TOTAL NUMBER OF BENEFICIARIES UNDER PM SVANIDHI SCHEME DURING LAST THREE YEARS.

(As on 05.12.2023)

S. No.	Name of State/UT	Number of PM SVANidhi Beneficiaries				Total
		FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24 (up to 5 Dec'23)	
1	Andaman & Nicobar Islands	387	90	9	47	533
2	Andhra Pradesh	1,12,746	70,505	11,080	1,09,326	3,03,657
3	Arunachal Pradesh	1,588	897	740	1,065	4,290
4	Assam	14,157	40,520	10,552	41,849	1,07,078
5	Bihar	28,861	18,598	3,124	43,936	94,519
6	Chandigarh	2,051	1,406	507	869	4,833
7	Chhattisgarh	40,296	6,357	3,511	19,217	69,381
8	Daman and Diu & Dadra & Nagar Haveli	1,029	213	76	670	1,988
9	Delhi	31,169	10,506	16,781	86,704	1,45,160
10	Goa	1,017	217	51	202	1,487
11	Gujarat	1,02,350	94,784	43,355	1,73,369	4,13,858
12	Haryana	16,943	9,395	4,736	77,015	1,08,089
13	Himachal Pradesh	2,767	591	445	1,309	5,112
14	Jammu & Kashmir	11,515	2,700	823	946	15,984
15	Jharkhand	22,031	6,813	2,310	41,246	72,400
16	Karnataka	1,07,976	33,496	23,102	1,52,451	3,17,025
17	Kerala	8,051	1,365	1,649	57,236	68,301
18	Ladakh	247	14	46	106	413
19	Madhya Pradesh	3,13,904	1,56,373	59,539	2,01,165	7,30,981
20	Maharashtra	1,49,129	48,063	1,44,250	3,31,859	6,73,301
21	Manipur	6,094	2,393	257	626	9,370
22	Meghalaya	253	354	660	1,111	2,378
23	Mizoram	442	38	36	1,032	1,548
24	Nagaland	1,202	299	166	899	2,566
25	Odisha	27,489	7,265	1,730	17,990	54,474
26	Puducherry	1,130	116	72	1,688	3,006
27	Punjab	26,663	12,582	3,210	94,115	1,36,570
28	Rajasthan	50,330	16,674	1,784	59,792	1,28,580
29	Sikkim	-	1	-	969	970
30	Tamil Nadu	87,712	74,747	17,705	1,76,834	3,56,998
31	Telangana	3,10,490	34,153	7,354	48,431	4,00,428
32	Tripura	2,600	528	236	1,514	4,878
33	Uttar Pradesh	5,63,923	2,22,205	1,39,187	3,12,985	12,38,300
34	Uttarakhand	9,111	1,385	2,505	8,922	21,923
35	West Bengal	2,379	11,168	1,021	1,43,797	1,58,365
<b>Total</b>		<b>20,58,032</b>	<b>8,86,811</b>	<b>5,02,609</b>	<b>22,11,292</b>	<b>56,58,744</b>

Data Source: PM SVANidhi Portal

ANNEXURE-II REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 78 TO BE ANSWERED ON DECEMBER 11, 2023

STATEMENT SHOWING YEAR WISE TOTAL AMOUNT OF LOANS DISBURSED TO THE BENEFICIARIES UNDER PM SVANIDHI SCHEME

(As on 05.12.2023)  
(in ₹ in Cr.)

<b>Amount of loan disbursed to PM SVANidhi Beneficiaries</b>				
<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>	<b>FY 2023-24</b>	<b>Total</b>
			<b>(up to 5 Dec'23)</b>	
2,039	1,248	1,866	4,637	9,790

**Data Source: PM SVANidhi Portal**

\*\*\*\*\*